NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.09.2017.

COURT NO.1

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

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2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 52/12	IA 36/17, 37/17 &38/17 in TP 36/16	Hearing	397/398	Thomas Daniel Vs. V. Resonate Tech Solutions P. Ltd. & 2 Ors.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
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l.	Kaghusam	Respondents	Soll X.
	Raghusam Cadambi	A Company of the Comp	9
	9900039859		

Counsel for petitioner is present. Counsel for respondents are also present. IA No.36/17, 37/17 and 38/17 are listed today for hearing. Counsel for petitioner requested adjournment.

For hearing, list it on 13.10.2017.

MEMBER (J)

MEMBER (T)